

1	2	3	4
31.	Goa	80.07	13.48
32.	Lakshadweep	NR	140.63
33.	Puducherry	193.11	288.47
34.	Chandigarh	NR	NR
TOTAL		1410127.53	396019.06

#### **Acquisition of land for industrial facility**

566. SHRI KAMAL AKHTAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of agricultural lands acquired for providing industrial facility in Uttar Pradesh, Karnataka and Andhra Pradesh;

(b) the details of land allotted to BPL Group in these States with concessions from these acquired lands, till date;

(c) whether some of industrial groups instead of utilizing land as per guidelines and parameters have opted to sell them at hugely inflated prices;

(d) if so, whether any enquiry into the matter has been proposed to be initiated against those defaulting groups; and

(e) the measures taken to rehabilitate poor farmers who were displaced by such acquisitions?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) to (e) The information is being collected from the State Governments of Andhra Pradesh, Karnataka and Uttar Pradesh and will be laid on the Table of the House on receipt.

#### **PMGSY in Himachal Pradesh**

†567. SHRI RAJNITI PRASAD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has received any proposal from the State Government of Himachal Pradesh for construction of road in Chavvara section in Ambai-Gumna, Jalwadi-Mangara and connecting road Bakholi-Nandla in Shimla district under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the year 2009-10;

(b) if so, the amount sanctioned for each road;

(c) whether inspite of Ambai-Gumna, Jalwadi-Mangara and connecting road Bakholi-Nandla road being included in district rural road scheme, the construction of these roads has not commenced; and

†Original notice of the question was received in Hindi.